

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

1. I.A. 1603/2024
In
C.P. (IB)-2100(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: Ingram Micro Pvt India Ltd
VS
Sakri IT Solutions Pvt Ltd

Appearances:

For Liquidator : Present but did not sign the attendance sheet.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1603/2024

This application has been filed by the liquidator for taking on record the
Progress Report for the quarter ended 31st December 2023.

Heard the counsel and accordingly, the report is taken on record. As no
further orders are required, I.A. is **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)